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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION :

PETITION NUMBER : TCP/126/2016

NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others

NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	For K. Bhaskar Priya. N Shwetha. V Keerthi. K	counsel for petitioners	Shwetha

**ORDER**

Ms N Priyadarshini, counsel for petitioners present and sought time for submitting final arguments. Time extended at request. Put up on **08.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)